

FORM G- INVITATION FOR EXPRESSION OF INTEREST FOR GOKUL SUGAR INDUSTRIES LIMITED (UNDER CIRP),

Sugar Industry in Datta Nagar, at and Post Dhotri, Taluka South Solapur, Solapur, Maharashtra, 413258 (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.NO.	RELEVANT PARTICULARS	
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No.	GOKUL SUGAR INDUSTRIES LIMITED CIN.: U15424PN2008PLC140027
2.	Address of the Registered office	Datta Nagar At and Post Dhotri Taluka South Solapur, Maharashtra, India, 413258
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Corporate Debtor's Unit (Factory Site): Dhotri, Taluka South Solapur, Maharashtra, India 413258 Leased Unit Held by the Corporate Debtor (Factory Site): Naldurg, Tal. Tuljapur, Dist. Dharashiv, Maharashtra, India 413 602
5.	Installed capacity of main products/ services	1. Corporate Debtor's Unit at Dhotri Sugarcane Crushing: 3500 TCD Co-generation.: 18 MW 2. Unit at Naldurg Held by the Corporate Debtor Under an Indenture of Lease Sugarcane Crushing: 1250 TCD Distillery: 30 KLDP
6.	Quantity and value of main products/ services sold in last financial year	Last Financial Year's Sales of Main Products/ Services: Quantity and Value: 1. Corporate Debtor's Unit at Dhotri · Sugar: 1.82 lakh quintals - Rs. 59.49 crore · Molasses: 11,928.91 MT - Rs. 8.50 crore · Co-Generation (Power): 55.62 lakh kWh - Rs. 2.78 crore · Press Mud: 1,136.91 MT - Rs. 8.05 lakh · Bagasse: 9,536.99 MT - Rs. 95.37 lakh 2. Unit at Naldurg Held by the Corporate Debtor Under an Indenture of Lease · Sugar: 2,900 quintals - Rs. 5.60 lakh · Distillery: Nil The aforementioned information has been furnished by the Suspended Management of the Corporate Debtor
7.	Number of employees/ workmen	As per the information furnished by the Suspended Management of the Corporate Debtor, the Corporate Debtor presently has 4 (four) employees.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: cirp.gokul01@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (Eoi) mentioning Eligibility Criteria can be sought by an email to.: cirp.gokul01@gmail.com
10.	Last date for receipt of expression of interest	Tuesday, 10 November 2026 (17 days)
11.	Date of issue of provisional list of prospective resolution applicants	Friday, 20 November 2026 (10 Days)
12.	Last date for submission of objections to provisional list	Wednesday, 25 November 2026 (5 Days)
13.	Date of issue of final list of prospective resolution applicants	Saturday, 5 December 2026 (10 Days)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 5 December 2026
15.	Last date for submission of resolution plans	Tuesday, 5 January 2027 (31 Days)
16.	Process email id to submit Expression of Interest	cirp.gokul01@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	MSME Registration Number: UDYAM-MH-32-0238867 Type of Enterprise: Medium Date of Registration: 18/09/2025 Validity / Udyam Registration Status: Active

Sd/-

Ritesh R. Mahajan (Resolution Professional)

For **GOKUL SUGAR INDUSTRIES LIMITED** (Under CIRP)

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132 "Devgiri",

B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune -411030

cirp.gokul01@gmail.com. AFA valid up to - 31.12.2026

Date: 24.10.2026

Place: Pune